

① A
O.A. No. 1014 of 1993

Dated: 19.6.1993

Hon'ble Mr. A.K. Sinha, J.M.
Hon'ble Mr. B.K. Singh, A.M.

None for the applicant. List this case on 21.9.1993 for admission.

② J.M.

J.M.

21-09-93

② Hon'ble Mr. A.K. Sinha, J.M.
Hon'ble Mr. S. Das Gupta, A.M.

Heard the learned counsel for the applicant who submits that the order of suspension passed against the applicant has since been revoked by the Dy. Accountant General and the applicant has been reinstated vide order dated 16-07-93. A photo-copy of this order has also been filed along with the miscellaneous petition. The learned counsel for the respondents conceded to withdraw the application's counsel. ^{His position submitted by the} ^{submission in view of} In view of this fact and also including the fact that the order of suspension of the applicant has since been revoked on 16-07-93, the O.A. is allowed to be withdrawn and accordingly, the O.A. is dismissed as withdrawn.

② A.M.

② J.M.